



बौद्धिक संपदा

भारत

एकस्व / अभिकल्प / व्यापारचिह्न  
भौगोलिकउपदर्शन /  
कॉपीराइटआरजीएनआईआईपीएम

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कार्यालय महानियंत्रक एकस्व, अभिकल्प और व्यापार चिह्न

Office of The Controller General

Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry

उद्योगसंवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

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### Public Notice

#### **Subject: Misleading and Illegal advertising, offering assurance for Trademarks protection through online registration services by OnlineLegalIndia.com**

This office has taken serious note of certain firms engaging in advertising and solicitation of legal services through various digital and online platforms. Such activities are in direct contravention of the provisions of the Advocates Act, 1961 and the rules made thereunder, which strictly prohibit advocates and legal agents from soliciting or advertising legal services.

It has further come to the notice of this office through various sources that **OnlineLegalIndia.com** is advertising itself and reaching out to the stakeholders to help them register their trade mark (brand name, logo, slogan, icon, etc.) from anywhere in India through their online registration services. They have been frequently promoting over the platforms like Facebook, Instagram, WhatsApp etc operated by Meta.

It is hereby clarified that as per provisions of the Trade Marks Act, 1999 and the Trade Marks Rules, 2017, the "Registered Trade Mark Agents" and/ or an "Advocate" within the meaning of the Advocates Act, 1961 are only authorized to practice before the Registrar of Trade Marks and as such **OnlineLegalIndia.com** falling under none of the two categories are not authorized to practice before the Registrar of Trade Marks.

The stakeholders cautioned accordingly.

This is issued in the larger public interest of upholding integrity and ethical standards within the IP ecosystem. The above said website related activities is going inquire by the Ad-Hoc Code of Conduct Committee (constituted under the direction of Hon'ble Delhi High Court in W.P. (C)-IPD 9/2023) and they have been invited to make their submission to CGPDTM Office, New Delhi or via email to [cgoffice.in@gov.in](mailto:cgoffice.in@gov.in) within 10 working days from the date of issue of the notice to them.

Sd/-

**Office of CGPDTM**

To,

**OnlineLegalIndia.com**